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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. R. VANDANA FOR ANIRUDH KRISHNAN	Counsel for Respondent	Jdh
2.	SHARANYA VAIDYANATHAN FOR B. GIRIDHARA RAO	Counsel for the petition	Sharanya

ORDER

Counsel representing both the parties are present. Both the counsel stated that the parties have made efforts to settle the matter between the parties by way of a compromise. They prayed time to make submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 08.11.2017 at 10.30 A.M.

- Sd
K Anantha Padmanabha Swamy
Member (Judicial)

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